

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 07.10.2016

CP No. 291/00069/2015 (OA No.291/00443/2014)

Mr. P.N.Jatti, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for respondents.

1. Learned counsel for both the parties are at ad idem that the compliance of the directions of this Tribunal, as contained in the relevant order, has been carried out and as such it is stated at the Bar that the C.P. can be dismissed accordingly.
2. Considering the aforesaid submissions, this C.P. is dismissed. Notices issued to the respondents are discharged.


(Meenakshi Hooja)
Member (A)


(S.K. Kaushik)
Member (J)

Adm/